

J
SLP(C)... 4817 OF 2004
ITEM No.14

Court No. 3

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No 1 In Petition(s) for Special Leave to Appeal(Civil)..CC.4817/2004

(From the judgement and order dated 27/05/2004 in WP 1563/04
of The HIGH COURT OF BOMBAY)

M/S. MITTLE BROTHERS & ANR.

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

(With Appln(s). for permission to file SLP)
(With Office Report)

Date : 31/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL (Vacation Bench)
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr.Shanti Bhushan,Sr.Adv.
Mr.P.H.Parekh,Adv.
Mr.Sameer Parekh,Adv.
Mr.Sumeet Lal,Adv.for
M/s P.H.Parekh & Co.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

List this matter on 4th June, 2004.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(MADHU SAXENA)
COURT MASTER